208

Development Bank for the Gandhar Field Development Project. An incremental production of 16.521 million tonnes of crude oil and 18.14 billion cubic metres of gas is expected from the project-

(d) Bids have been invited under the Fourth Round of Bidding from foreign and Indian companies for exploration for hydrocarbons in 72 blocks in the country.

Auraiya Gas Crackar and Salempur Aromatic project, Uttar Pradesh

1094, DR. SANJAYA SINH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that Auraiya Gas Cracker Project and the Salempur Aromatic project of Uttar Pradesh are still lying pending with Government for sanction/clearance;
- (b) if so, what are the details thereof and the reasons for not sanctioning/clearing these projects so far; and
- (c) by when the sanction/clearance to these projects is likely to be given?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI SHANKARANAND): (a) to (c) Gas Authority of India Limited's proposal to set up a Petrochemical Complex at Auraiya in Uttar Pradesh was given first stage approval in 1989. The detailed feasibility report submitted by GAIL is being processed for Government approval.

A Letter of Intent has been issued to M/s J. K. Petrochemicals 23.5.1989 for setting up an Aromatic Compleffl at Salempur in Uttar Pradesh.

पेट्रोल पम्पों पर छापे

1095. डा. अबरार अहमद : क्या पेट्रोलियम और प्राकृतिक गैस मिन्नी यह बताने की कृपा करेंगे कि:

(क) दिल्ली तथा राजस्थान कितने पट्टोल पम्पों पर मिलावट

का भारोप लगाया गया था स्रौर उनके विरुद्ध क्या कार्रवाई की गई थी कुल कितने छापे मारे गए थे, और

(ख) उन गैस एजेंसियों की संख्या कितनी हैं जिन्हें काला वाजारी करते हुए पकड़ा गया था अथवा जिनके विरुद्ध शिकायतें प्राप्त हुई उन पर की गई कार्रवाईँ का ब्यौरा क्या

पेट्रोलियम श्रीर प्राकृतिक गैस मंत्रालय में मंत्री (श्री वी॰ शंकरानन्व): (क) तेल कम्पनियों द्वारा स्रप्रैल, 1990 से दिसम्बर, 1991 के दौरान मिलावट के 7 मामले जानकारी में ग्राए थे जबकि राज्य/संघ राज्य क्षेत्र के प्राधिकारियो द्वारा दिल्ली और राजस्थयन में 62 छ।पे मारे गए थे । बाजार ग्रनशासन दिशा-निर्देशों के अनुसार दोषी डीलरों के विरुद्ध बिकी पर रोक. चेतावनी . ग्रादि जैसी विभिन्न कार्रवाई की गई।

(ख) इसी दौरान दिल्ली राजस्थान से काला बाजारी के 9 मामले मामले तथा गैस एजेंसियों छापे के 13 मामले जानकारी में आए। जांच करने पर कोई भी मामला नहीं किया जा सका।

L.P.G. dealerships

1096. SHRI SUBRAMANIAN SWA-MY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased state:

- (a) whether it is a fact that the Indian Oil Corporation had issued some letters of intent in April-June, 1991 for dealerships and the same were suspended review by Government:
- (b) if so, the number of such cases cleared after the review:
- (c) what was the criterion adopted by Government for review;
- (d) the number of cases still lying pending for review; and